

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
UPPLATE INDIA PRIVATE LIMITED**

1.	Name of corporate person	UPPLATE INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	June 26, 2024
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Haryana
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U68100HR2024FTC122872
5.	Address of the registered office and principal office, if any of the corporate person	No. 404, 4th Floor, Paras Trinity, Sector - 63, Gurgaon, Haryana, 122011
6.	Liquidation commencement date of corporate person	August 27, 2026
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Sachin Rajendra Singhvi Address: 450-451, Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel, Mumbai – 400 013, Maharashtra, India Process specific email: liq.upplate@gmail.com Registered Email: sachin@mehtasinghvi.in IBBI Registration No.: IBBI/IPA-001/IP-P01289/2018-19/12066 Telephone No.: 98206 38547 / 022 6609 6060
8.	Last date for submission of claims	September 26, 2026

Notice is hereby given that the **UPPLATE INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **August 27, 2026**.

The stakeholders of **UPPLATE INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before September 26, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit their proof of claims, in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: August 28, 2026
Place: Mumbai

Sd/-
Sachin Rajendra Singhvi
IBBI Registration No.: IBBI/IPA-001/IP-P01289/2018-19/12066
AFA Certificate No.: AA1/12066/02/311226/108550
AFA valid upto: 31/12/2026

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF UPPLATE INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Person	Upplate India Private Limited
2. Date of incorporation of Corporate Person	26/06/2024
3. Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Haryana
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U68100HR2024FTC122872
5. Address of the registered office and principal office (if any) of Corporate Person	No. 404, 4th Floor, Paras Trinity, Sector-63, Gurgaon, Haryana, India, 122011
6. Liquidation Commencement Date of Corporate Person	27 th August 2026
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Sachin Rajendra Singhvi Address: 450-451, Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel, Mumbai – 400 013, Maharashtra, India Process specific email: liq.upplate@gmail.com Registered Email: sachin@mehtasinghvi.in IBBI Registration No.: IBB/PA-001/IP-P01289/2018-19/12066 Telephone No.: 98206 38547 / 022 6609 6060
8. Last date for submission of claims	26 th September 2026

Notice is hereby given that the Upplate India Private Limited has commenced voluntary liquidation on 27th August, 2026.

The stakeholders of Upplate India Private Limited are hereby called upon to submit a proof of their claims, on or before 26th September 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Sachin Rajendra Singhvi

IBBI Registration No.: IBB/PA-001/IP-P01289/2018-19/12066
AFA Certificate No.: AA1/12066/02/311226/108550
AFA Valid upto: 31/12/2026

Date: 28th August 2026
Place: Mumbai

फॉर्म ए सार्वजनिक घोषणा [भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017 के विनियम 14 के अंतर्गत]	
अपप्लेट इंडिया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ	
प्रासंगिक विवरण	
1	कॉर्पोरेट व्यक्ति का नाम अपप्लेट इंडिया प्राइवेट लिमिटेड
2	कॉर्पोरेट व्यक्ति की निगमन तिथि 06/26/24
3	प्राधिकरण जिसके तहत कॉर्पोरेट व्यक्ति निर्गमित/पंजीकृत है कंपनी रजिस्ट्रार, हरियाणा
4	कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या/ सीमित दायित्व पहचान संख्या U68100HR2024FTC122872
5	कॉर्पोरेट व्यक्ति का पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता नं. 404, 4थी मॉडल, पारस ट्रिनिटी, सेक्टर-63, गुडगांव, हरियाणा, भारत, 122011
6	कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि 27 अगस्त 2026
7	परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या नाम: सचिन राजेंद्र सिंघवी पता: 450-451, केवल इंडस्ट्रियल एस्टेट, सेनापति बापट मार्ग, लोअर परेल, मुंबई - 400 013, महाराष्ट्र, भारत प्रक्रिया विशिष्ट ई-मेल: liq.upplate@gmail.com पंजीकृत ई-मेल: sachin@mehtasinghvi.in आईबीबीआई पंजीकरण सं.: IBBI/PA-001/IP-P01289/2018-19/12066 टेलीफोन नं.: 98206 38547 / 022 6609 6060
8	दावों को जमा करने की अंतिम तिथि 26 सितंबर 2026

एतद्वारा सूचना दी जाती है कि अपप्लेट इंडिया प्राइवेट लिमिटेड ने 27 अगस्त, 2026 को अपना स्वैच्छिक परिसमापन प्रारंभ कर दी है।

अपप्लेट इंडिया प्राइवेट लिमिटेड के हितधारकों को सूचित किया जाता है किसे अनुरोध किया जाता है कि वे 26 सितंबर 2026 को या उससे पहले मद सं. 7 के सामने बताए गए पते पर परिसमापक के पास अपने दावों का प्रमाण जमा करें।

वित्तीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक माध्यम से जमा करना होगा। अन्य सभी हितधारक दावों का प्रमाण व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से जमा कर सकते हैं।

गलत या भ्रामक दावे के प्रमाण प्रस्तुत करने पर दंडात्मक कार्यवाई की जाएगी।

हस्ता./-
 सचिन राजेंद्र सिंघवी

आईबीबीआई पंजीकरण सं.: IBBI/PA-001/IP-P01289/2018-19/12066

दिनांक: 28 अगस्त 2026 एएफए प्रमाण पत्र सं.: AA1/12066/02/311226/108550

स्थान: मुंबई एएफए की वैधता तिथि: 31/12/2026